

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Establishment Section) **Civil Secretariat,**  
**Jammu/Srinagar**

**Subject:** Implementation of Cyber Security Best Practices, Cyber Crisis Management Plan (CCMP) and Appointment of Chief Information Security Officer (CISO) in States/ UTs- Designation of Chief Information Security Officer thereof.

**Reference:** OM No. IT-Gen/160/2025 (7645828) dated 13.11.2025 of Information Technology Department.

Order No. 212-JK(LD) of 2025.  
Dated 24-12-2025

Sanction is hereby accorded to the designation of Mr. Ashish Gupta, Special Secretary to Government, as Chief Information Security Officer (CISO) on behalf of Department of Law, Justice and Parliamentary Affairs.

The designated Chief Information Security Officer (CISO) shall ensure periodic review of the CCMP, compliance with Cyber Security advisories issued by CERT-In, and implementation of essential cyber security best practices.

By Order.

  
**(Reyaz Ali Bhat)**  
Deputy Legal Remembrancer 

No. LAW-Web/23/2025-10

Dated. 24- 12- 2025

Copy to the: -

1. Commissioner Secretary to Government, Information Technology Department. This is with reference to his OM No. IT-Gen/160/2025 (7645828) and dated 13.11.2025.
2. Director Finance, Department of Law, Justice and Parliamentary Affairs.
3. Mr. Ashish Gupta, Special Secretary to Government, for information.
4. Private Secretary to Secretary to Government, Department of Law, Justice and PA for information of the Secretary.
5. Order file.